

**GOVERNMENT OF INDIA  
MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
DEPARTMENT OF HIGHER EDUCATION**

**LOK SABHA  
UNSTARRED QUESTION NO. 78  
TO BE ANSWERED ON 04.02.2019**

**IIT Students**

78. SHRI MUTHAMSETTI SRINIVASA RAO (AVANTHI):

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has suspended Indian Institute of Technology (IIT) first year students for not performing well in the exams;
- (b) if so, the details and reasons therefor; and
- (c) the remedial measures taken/being taken by the Government in this regard?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
(DR. SATYA PAL SINGH)**

(a) to (c): Indian Institutes of Technology (IITs) are Autonomous Institutions governed by the Institutes of Technology Act, 1961 and the Statutes framed thereunder, which provide full autonomy to the IITs in deciding their academic matters. There are 23 IITs functioning in the country as on date, out of which IIT Delhi has informed that seven (7) undergraduate students were suspended/terminated during the Academic Session 2018-19 for repeated poor academic performance. IITs take various initiatives to improve the academic standard of the students, which include Peer Assisted Learning, Student Proficiency in English Programme, Students Mentorship Programme, Academic Rehabilitation Programme, Separate Faculty Advisor for SC/ST students, Summer Term Courses for weak students, nomination of Faculty Counsellors, Senior Student Counsellors, and Professional Counsellors etc.

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